

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.02.2026

ORDER NO. 14 of 2026

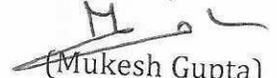
Hon'ble President is pleased to partially modify roster order no. 03 of 2026 from **24.02.2026 to 25.02.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.02.2026 to 25.02.2026	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters
	Ms. Binu Tamta, Hon'ble Memer (Judicial) and Ms. Hemambika R. Priya, hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber Work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar